

- (ii) **State Police-** The States have their own policies with regard to compensation components for their personnel martyred in LWE violence. In addition, under the Security Related Expenditure (SRE) scheme of Central Government, NoK of martyred security personnel of the State Forces get ₹ 20 lacs as *ex-gratia*, insurance cover and compensation for incapacitation with a maximum ceiling of ₹ 5 lac.

Truckers and migrant labourers targeted by terrorists in Kashmir

2607. SHRI RAJ KUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that truckers and migrant labourers are being targeted by terrorists in Kashmir valley after the abrogation of Article 370 of the Constitution of India;

(b) if so, the details thereof; and

(c) what action Government has taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) Jammu and Kashmir is affected by terrorism sponsored and supported from across the border for the past few decades. Terrorists have also been targeting civilians, both Kashmiris and Non Kashmiris. Since 5th August, 2019, 19 civilians were killed in terrorist related incidents including 12 Non Kashmiri labourers and truck drivers.

(c) Pursuant to Government's policy of zero tolerance against terrorism, the security forces are taking proactive action against terrorists. Due to concerted and synergized efforts of security forces, a large number of terrorists have been neutralized in Jammu and Kashmir in the past few years.

Besides deployment of forces is being adequately augmented and regular checking is done by Naka parties at strategic points to thwart such incidents.

Review of coastal security Situation

2608. SHRI BHASKAR RAO NEKKANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has reviewed the coastal security situation in the country in order to strengthen it;

(b) whether Government has contemplated upon equipping the security forces in the country with modern facilities under the new scheme for further strengthening the coastal security in the country; and

(c) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) The Coastal security situation in the country is reviewed periodically with relevant stakeholders by the National Committee for Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea under the chairmanship of Cabinet Secretary. Ministry of Home Affairs is implementing Coastal Security Scheme in phases with the objective of strengthening infrastructure of Coastal Police Force for patrolling and surveillance of coastal areas, particularly shallow waters close to the coast. Phase-I of the Scheme was implemented during 2005-11 based on the requirements projected by the coastal States/Union Territories. On the basis of vulnerability/gap analysis, Phase-II of the Scheme has been formulated and implemented w.e.f. 01.04.2011 till 31.03.2020. The Scheme provided for 204 Coastal Police Stations, 60 jetties, 284 four-wheelers, 554 two-wheelers, 429 boats, 97 check posts, 58 out posts and 30 barracks along with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc., in the Coastal States/Union Territories with a total outlay of ₹ 2225.91 crore. The State-wise details of various components provided under the Coastal Security Scheme are given in the Statement.

*Statement**Coastal States/Union Territories-wise details of components under the Coastal Security Scheme*

Sl. No.	Name of State/ UT	CPS (#)	Jetties	Four wheelers	Two wheelers	Boats	Check-posts	Out-posts	Barracks
1.	Gujarat	22	5	32	125	61	25	46	-
2.	Maharashtra	19	3	32	71	42	32	-	24
3.	Goa	07	2	10	17	13	-	-	-
4.	Karnataka	09	2	13	12	27	-	-	-
5.	Kerala	18	4	26	44	44	-	-	-
6.	Tamil Nadu	42	12	42	96	44	40	12	-
7.	Andhra Pradesh	21	7	27	48	48	-	-	-
8.	Odisha	18	5	23	41	41	-	-	-
9.	West Bengal	14	4	20	28	25	-	-	6
10.	Daman and Diu	03	2	5	9	8	-	-	-
11.	Puducherry	04	2	5	9	9	-	-	-
12.	Lakshadweep	07	2	11	14	24	-	-	-
13.	Andaman and Nicobar Islands	20	10	38	40	43	-	-	-
	TOTAL	204	60	284	554	429	97	58	30

(#)- CPS- Coastal Police Stations